

(a) the year in which work on Nangal-Tahwara Railway line had commenced and the estimated expenditure likely to be incurred on the construction of this railway line;

(b) the year-wise details of expenditure incurred on this project so far and the time by which it is likely to be completed; and

(c) whether the railway line up to Una is ready for operation and if so, by what time trains are likely to be extended from Nangal upto Una?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) The construction of Nangal Dam-Tahwara B.G. Rail Link was taken in hand in the year 1981-82. The revised present day cost of project has been estimated at Rs. 100 crores (approx).

(b) The year-wise details of expenditure is as under:-

| <i>Year</i> | <i>Figures in crores of Rupees</i> |
|-----------------------|------------------------------------|
| 1981-82 | 0.10 |
| 1982-83 | 1.25 |
| 1983-84 | 0.95 |
| 1984-85 | 1.90 |
| 1985-86 | 0.50 |
| 1986-87 | 2.00 |
| 1987-88 | 4.01 |
| 1988-89 | 5.72 |
| 1989-90 | 7.00 |
| 1990-91 (Anticipated) | 5.00 |

The completion of the project depends upon the availability of funds and handing over of land by the State Government.

(c) The construction of railway line from Nangal Dam to Una has been completed and will be opened to traffic shortly.

[English]

Rules Relating to Clearance of Projects

170. SHRI K. S. RAO: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have recently relaxed the rules with regard to the clearance of projects costing below Rs. 200 crores;

(b) if so, the details thereof; and

(c) to what extent the new relaxation in rules will help in reducing the delays etc.?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). Government have recently increased the investment limit in respect of proposals for grant of Letters of Intent requiring prior approval of Cabinet Committee on Economic Affairs from Rs. 50 crores to Rs. 200 crores with a view to reduce delays.

Fair Selling Price for Paraxylene

171 SHRI K. S. RAO: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there has been a lot of controversy on the 'Selling price' for paraxylene in recent months;

(b) if so, the details thereof:

(c) whether the Bureau of Industrial Costs and Prices (BICP) has been asked to work out the cost of production and a 'fair

selling price' for the paraxylene; and

(d) if so, the 'fair selling price' fixed by the BICP for the Paraxylene?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). There had been considerable discussion on this subject earlier followed by a half-an-hour discussion which took place in Rajya Sabha on 1.6.90.

(c) Yes Sir.

(d) The BICP has so far not submitted the Report.

World Bank Aided Project for Sonapur Bazari Open Cast Project

172. **SHRI K. S. RAO:** Will the Minister of ENERGY be pleased to state:

(a) whether Government have taken any final decision with regard to the World Bank-aided project for the Sonapur Bazari open cost project;

(b) if so, the details thereof;

(c) whether the Coal India Limited has faced any impediments in acquiring the requisite land for the project;

(d) if so, the details thereof and the total and required for the project and that offered/handed over by the West Bengal Government;

(e) whether Union Government have accepted in toto the rehabilitation package plan for the oustees; and

(f) if so, the details of the rehabilitation package plan?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF

MOHAMMAD KHAN): (a) to (f). The Sonapur Bazari Open Cast Project of Eastern Coalfields Limited (ECL) was sanctioned by the Government in July, 1985 at an investment of Rs. 192.96 crores and a target capacity of 3 million tonnes per annum. It was scheduled to be completed by March, 1991. A World Bank loan of US \$ 114.8 million was sanctioned for the project in July, 1987.

The total requirement of land for the project is 1205 hectares of which the immediate requirement (1st phase-10 years) is 604 hectares. ECL has already taken possession of 157 hectares. Possession of the remaining 447 hectares could not be taken due to obstruction caused by the Project Displaced Persons, commonly called oustees. An economic rehabilitation package for oustees has been under discussion between the Central Government and the State Government since 1986.

An agreement has recently been reached on the rehabilitation package. The details of the rehabilitation package agreed to by the Government of India are as follows:-

- (i) 200 jobs in the unskilled categories and 100 jobs in the semi-skilled categories (300 jobs in all) will be kept reserved for the land oustees of the Sonapur Bazari Project.
- (ii) Suitable vocational training facilities would be provided to the land losers to upgrade their skills to enable them to seek employment in other categories of jobs in the project, on a preferential basis.
- (iii) Alternative house site with suitable infrastructure will be provided to all evictee families. Each evictee family would be paid